



भारत सरकार GOVERNMENT OF INDIA
वित्त मंत्रालय MINISTRY OF FINANCE
राजस्व विभाग DEPARTMENT OF REVENUE
केन्द्रीय अप्रत्यक्ष कर और सीमा शुल्क बोर्ड
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS
सीमा शुल्क आयुक्त का कार्यालय
OFFICE OF THE COMMISSIONER OF CUSTOMS
सीमा शुल्क गृह, विल्लिंगटन आईलैंड, कोच्चिन-682009
CUSTOM HOUSE, WILLINGDON ISLAND, COCHIN-682009



Website: www.cochincustoms.gov.in
E-mail: commr@cochincustoms.gov.in

Control Room: 0484-2666422
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Date: 09.03.2021

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi – 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi – 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi – 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marin Lines, Mumbai – 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub: Legal verification of AEO application of M/s The Oriental Metals India Pvt. Ltd. under AEO program-Reg.

Please refer to the letter F.No.450/179/2009-Cus IV Pt dated 02.01.2017 issued by the Director Customs and the letter F. No.1380/65/2016 dated 11.01.2017 of PM AEO DGPM on the above subject matter and Para iv of CBEC Cir 03/2018 dt.17.01.2018 (available on CBEC website (**Home -> Departmental Officers -> System / Home -> Public Information -> Indian AEO Programme**)).

Importer/Exporter **M/s The Oriental Metals India Pvt. Ltd.**, having IE Code **1010010751** & PAN **AARFM9861G** and Head office at Unity Complex, Building No. 64/11151, First Floor, market Road, Ernakulum Kerala 682035 has applied for AEO-T2 Status.

Details of Additional places of Business and Details of managing/ whole - time Directors and Key Managerial persons is enclosed in Annexure - A & B.

It is requested that details as mentioned below against the above applicant and its Director / Proprietor/Partner Person entities may be sent to this office on

I/137927/2021(7)

to this office on this office e-mail id: aeocell.cochin@icegate.gov.in within 14 days from the date of issue/upload of this letter on the CBEC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods, or cases where Service Tax or GST has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962) other than those mentioned in I & II above during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

The details may include the issue, in brief, date of SCN/order, and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on the compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

In case no comments are received within 14 days, it will be presumed that you have no objection to granting "AEO" status to the above applicants.

Yours faithfully

Signed by Rajeswari R
(Rajeswari R)
Additional Commissioner of Customs
Date: 17-03-2021 17:27:30
Reason: Approved

Encl: as above

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi - 110 001.
2. The J. S., Customs, CBIC, North Block, ICEGATE, Directorate of Data Management, Customs and Central Excise, 3rd Floor, A-Wing, Pushpa Bhawan, Madangir, New Delhi-110062.
3. The Addl. Director-General Systems, ICEGATE, Directorate of Data Management, Customs and Central Excise, 3rd Floor, A-Wing, Pushpa Bhawan, Madangir, New Delhi-110062.
4. EDI for uploading to CBIC Website.

Details of Places of Business

1. Registered Office : D113-1, Diamond Road, Kinfra IIT Park, Kanjikode,
Kerala 678622
- 2.
3. Branchs:
 - 1) 46/2196 NH Bypass, Thammanam, Vyasali
Junction, Ernakulam Kerala 682032.
 - 2) 17/256-II Kaviya Palli, Mana Compound
Chernanallor Cochin Kerala 682034.

List of Director

Sl. No	Name of Director	DIN
1	Kaiplathbayoth Mohammedkunju Ahammediqba	0181730
2	Ahamed Ansari Kaippalath Mohamedkunju	0201743